## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5065
ANSWERED ON:08.05.2012
RESIDENTIAL ACCOMMODATIONS FOR POLICE PERSONNEL
Ponnam Shri Prabhakar

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to start construction of more office buildings and residential accommodations for police personnel in the country; and
- (b) if so, the details thereof for the XIIth Five Year Plan period and the funds allocated, State-wise including the National Capital Territory of Delhi?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): Under the Scheme for Modernisation of State Police Forces (MPF Scheme) funds were provided to State Governments in previous years, i.e., upto 2011-12, inter-alia, for construction of non-residential buildings such as Police Stations, Outposts, Policelines, Barracks, etc. and for construction of residential accommodation for lower and upper subordinate police personnel.

The Central Government has agreed in principle to fund construction component of the MPF Scheme under a separate Plan scheme during the XIIth Five Year Plan period for which approval of Planning Commission has been sought by Ministry of Home Affairs.

As regards, the National Capital Territory of Delhi, under the Police Modernization Scheme for UTs (PMSUT) an amount of Rs.101.20 crore has been approved by the Ministry of Home Affairs for construction of police buildings/staff quarters for the financial year 2012-13.